

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 2920 of 2020

Geomax Mines & Minerals Pvt. Ltd. ... .. Petitioner  
Versus

Union of India, through the Secretary, Ministry of Finance, Central  
Secretariat, New Delhi & Ors. ... .. Respondents

**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

For the Petitioner :- None

For the Respondents :- None

08/20.04.2021

The present case is taken up through video conferencing.

It has been informed to this Court that in view of the resolution as contained in Reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, the learned lawyers of this Court, District Courts, Sub-Divisional Courts, Tribunal and all other Courts in the State of Jharkhand will refrain themselves from all Court works for next seven days in the wake of rapid/uncontrolled spread of Covid-19 pandemic.

No one appears on behalf of the parties.

Put up this case on 22.06.2021 under appropriate heading.

Till then, the interim order dated 11.11.2020 shall continue.

**(Rajesh Shankar, J.)**

Ritesh